Annexure-9
Name of the Corproate Debtor: Maan Sarovar Properties Development Private Limited
01/07/2022 Name of the Corproate Debtor

Date of Commencement of CIRP 15/12/2022 List of Crediotrs As on CIRP Days on reporting date 167

## List of Other Creditors (other than the financial creditor and operational creditors)

SI. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any Mutual dues, that	Amount of claim not	Amount of claim	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	by	Whether related party?	% of voting share in CoC	contingent claim	may be set-off	admitted	under verifica- tion	Remark s, if any
1	Mr. J Khaja Mohideen & Ms Jameela Begum, No. 20, Triplicane High Road, Chennai 600 005	25/07/2022	42,96,71,385	0	JV Claims	0	0	YES	0	0	0	42,96,71,385	0	
			42,96,71,385			-	-			-	-	42,96,71,385	-	